<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) <u>APPEAL NO. 66 OF 2016</u> <u>APPEAL NO. 67 OF 2016</u> <u>APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016</u> <u>AND</u> <u>APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016</u>

Dated: 15th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

APPEAL NO. 66 OF 2016 APPEAL NO. 67 OF 2016

M/s Gill Acqua Hydro Power Generat	. Pvt. Ltd Appellant(s)		
Punjab State Power Corporation Ltd.	Vs. & Ors .	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Kumar Mihir	
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri for R.1 Mr. Aditya Grover for R.2	

APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016

Punjab State Power Corporation Ltd.			Appellant(s)	
Vs.				
Gill Acqua Hydro Power Generation	Co. Pv	. Ltd. & Ors.	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri Mr. Sandeep Rajpuroh		
Counsel for the Respondent(s)	:	Mr. Kumar Mihir for R.1 Mr. Aditya Grover for R		

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>18.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson